

C. A. T. Bench, JAIPUR

Date of Order	Orders
16/2/93	None present for the parties may be listed for admission on 24/3/93 <i>[Signature]</i> (B. B. Mahajan) Member (Adm.) <i>[Signature]</i> (D. L. Mehta) Vice-Chairman
24.3.93	Petitioner or his counsel not present Mr. Anil Mehta - counsel for the respondents This M.P. is hereby dismissed in default for non-prosecution on the part of the petitioner. <i>[Signature]</i> (Gopal Krishna) member (J)
	Copy sent to the app. Counsel & resp No 1 Gu vide 2396 to 2397 Date 2-4-97 <i>[Signature]</i> 31/3/93